

# PROCEEDINGS OF HIGH COURT OF ANDHRA PRADESH

**Sub: High Court of Andhra Pradesh** – Sri A. Pavan Kumar, Principal Junior Civil Judge, Sattenapalli, Guntur District - Directed to work in High Court of Andhra Pradesh - Orders – Issued.

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**ORDER: ROC.No.507/2020-Estt., dated 08.10.2020**

The Hon'ble the Chief Justice is pleased to pass the following order : -

Sri A. Pavan Kumar, Principal Junior Civil Judge, Sattenapalli, Guntur District is directed to work in High Court of Andhra Pradesh, until further orders.

The above officer shall report before the Registrar General, High Court of Andhra Pradesh on 12-10-2020 at 10.15 a.m.

Sri A. Pavan Kumar, Principal Junior Civil Judge, Sattenapalli, Guntur District shall handover charge of his post to I Additional Junior Civil Judge, Sattenapalli.

  
08/10/2020  
**REGISTRAR GENERAL**

To  
The officers – concerned.

Copy to:

1. The Prl. Pvt. Secretary to the Hon'ble Chief Justice (for placing before His Lordship).
2. The Personal Secretaries to the Hon'ble Judges (for placing before their Lordships).
3. The P.Ss to the Registrars, High Court of Andhra Pradesh.
4. The Registrar (I.T.-cum-C.P.C.), High Court of Andhra Pradesh. (with a request to direct the concerned to upload the proceedings in the High Court's Website)
5. The Principal District and Sessions Judge, Guntur.
6. The I Additional Junior Civil Judge, Sattenapalli.
7. The Officers concerned, High Court of Andhra Pradesh.